

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

STARRED QUESTION NO:414  
ANSWERED ON:17.12.2009  
CAT-III COMPLIANT FLIGHTS  
Abdulrahman Shri

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether a number of non-compliant CAT-III system flights are still operating between 5 AM to 10 AM;
- (b) if so, the details thereof;
- (c) whether information with respect to CAT-III non-compliant/compliant flights is available to passengers at the time of booking;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a),(b),(c),(d) & (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a), (b), (c), (d) & (e) OF THE LOK SABHA () STARRED QUESTION NO.414 FOR 17/12/2009 REGARDING CAT-III COMPLAINT FLIGHTS.

(a) & (b): Alliance Air has rescheduled the flights of non-compliant ATR/CRJ aircraft beyond 10.00 hrs w.e.f 10.12.2009 to 10.02.2010. Jet Airways, JetLite and Kingfisher Airlines have given an undertaking that during foggy conditions, the approved departure/arrival slots of non-compliant ATR/CRJ aircraft prior to 10.00 hrs shall be shifted beyond 10.00 hrs in coordination with concerned airport operator.

(c), (d) & (e): No Madam. However, airlines have been asked to inform their passengers of the delay/rescheduling/cancellation of flights in advance to avoid congestion at the airport. All the airlines have also been asked to provide facilitation in terms of tea/water/ snacks to the passengers in case of delays of flights due to fog.